

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA



ORIGINAL APPLICATION NO-12

IN THE MATTER OF

Srinath Mishra

Applicant

Versus

State Of Odisha and Others

Respondents

AFFIDAVIT

I, **Sri Srinath Mishra**, aged about 58 years, S/o- Umakanta Mishra, Res.-Charibatia Singh Colony, P.O.-Chandikhole, P.S.-Dharmasala, Pin-755044 Dist-Jajpur, Odisha do hereby solemnly affirm and state as follows:

(1) That I am the applicant in the aforementioned application and I am apprising the Hon'ble Tribunal about the W.P(C) No-29310/2022 filed by (GECPL) Gammon Engineers and Contractors Private Limited, in the Hon'ble High Court of Odisha.

(2) That the matter was listed in the supplementary list bearing item no 56 on 03.05.2024 hence could not be heard because of time constraint of the court.



BENUDHAR SAMAL
NOTARY Public No-13737
Govt of India
Chandikhole, Jajpur

(1)



That the petitioner being duty bound in the above mentioned application is submitting the status and position of the W.P(C) No-29310/2022, in the Hon'ble High Court of Odisha to the Hon'ble Tribunal.

Sanjay Kumar Singh
Deponent



VERIFICATION

Verified on this the 6th day of May 2022 at Chandkhola that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By

VERIFICANT



Advocate

Benudhar Samal
BENUDHAR SAMAL
NOTARY Regd. No-13737
Govt. of Odisha
Chandkhola, Jajpur